

[*Translation*]**Bridge At Ramghat Road (Aligarh)**

6084. SHRIMATI SHEELA GAUTAM: Will the Minister of RAILWAYS be pleased to state:

(a). Whether a proposal to construct a over-bridge opposite railway crossing at Ramghat Road in Aligarh district of Uttar Pradesh is pending since long;

(b). if so, the reasons therefor; and

(c). the time by which construction work of the said over bridge is likely to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): (a) No, Sir. Proposal for a road under bridge for lighter vehicles was made by the State Government in December 1992. Profile sketch for road under bridge was sent to State Government in Feb. '93 for acceptance and preparation of estimate for approaches.

(b) and (c). Do not arise.

[*English*]**Awards To Sports Persons**

6085. KUMARI PUSHPA DEVI SINGH. Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a). the number of sports persons/coaches given 'Arjuna' and 'Dronacharya' Awards respectively during the last three years;

(b). whether the Government have any proposal to raise the amount of such awards; and

(c). if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): (a)

During the last three years, 30 sports persons and 3 coaches have been conferred with Arjuna and Dronacharya Awards respectively.

(b). Yes, Sir,

(c). The Government is considering the proposal of raising cash award from 20,000/- to Rs. 50,000/- and from Rs. 50,000/- to Rs. 1,00,000/- in respect of Arjuna & Dronacharya Awards respectively.

Universities in Gujarat

6086. SHRI N. J. RATHVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a). whether requests have been received from the Government of Gujarat for making the universities of the state as subordinate institutions of the Union Government; and

(b). if so, the reaction of Union Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SEIJA): (a); According to the information furnished by UGC, no such requests have been received by the Commission from the Government of Gujarat. Central Universities are established by Acts of Parliament and state Universities by Acts of state Legislatures and they enjoy functional autonomy within the provisions of their respective Acts

(b). Does not arise.

[*Translation*]**Literacy in Madhya Pradesh**

6087. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: